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lasic tlutstion w licit is being raised in all the conferences. 1'hat is the objection. The State Governments and also the employers are not for it. There are some workers' federations whic i want the secret ballot. Some Slate Governments, which I have mentioned, also want it. About the second part, it is true I lal the West Bengal Government sent us i Kill about secret ballot. We requested them to see that there are certain laws, the Centre's labour policies, which affect the nlire country. I hope the lion. Member will agree that this is one which affects the entire country. Therefore, we requested th< m whether it would be possible lor them to wait till a Central decision was taken.

SHRI BHUPF.SH GUPTA: Although the State Government and the Central Government agree with nine of the recommendations of the Nat onal Labour Commission, especially the one relating to the recognition of the unions an-1 other matters like that. may 1 know whet ici it is not a fact that as a result of this a :iiude of the Government some unions boycotted the meeting and protested against it? er him answer it.

SHRI BHAGWAT [HA AZAD: The last meeting held soi e lime ago was not attended by the repiesentathes of the AITUC. They did not participate in the meeting. They said that they had got basic objections to the working < I the labour laws in the country and the ndustrial relations system and other things. Informally, we requested them and we I. Ikal to them, but somehow or other W(have not been able to convince them. V e are looking forward to an opportunity i i future to discuss with them the d iff en I aspects of industrial

MR. CHAIRMAN: The Question Hour is over.

WRITTEN ANSWERS TO **QUESTIONS**

CULTIVATIO!* OF SWEET **POTATO**

198. SHRI B\NKA BEHARY DAS: Will the Minister of FOOD AND AGRI-CULTURE be pleased to state:

- (a) the steps taken by Government to popularise culti ation of tuher crops like tapioca and swt t potato in regions where cultivation of n ajor cereals are not possible;
- (b) in which States demonstration farms have been established to popularise the improved varieties of tuber crops; and
- (c) which State Governments have taken interest to pop ilarise them during the Fourth Plan?

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COMMUNITY DEVELOPMENT AND CO-OPERATION (SHRI ANNASAHE

SHINDE): (a) to (c) The information is being collected from the State Governments and will be placed on the Table of the House when received.

UNSECURED LOANS TO SMALL FARMERS

- *500. SHRI THILLAI VILLALAN: Will the Minister of FOOD AND AGRICULTURE be pleased to state:
- (a) whether Government have any pro gramme to give unsecured loans to small farmers to make the production in creased in 1970-71, and (b) if so, what are the details thereof?

 1 HI, MINISTER OF STATE IN THE MINISTRY OF FOOD. AGRICULTURE, COMMUNITY DEVELOPMENT AND CO **OPERATION** (SHRI

ANNASAHEB

SHINDE): (a) and (b) The loaning policies of institutional agencies like cooperatives and commercial banks have been oriented to pro vide loans to small farmers on the basis of production potential and repaving capacity, lather than on the basis of security.

श्रो चारूमजुमदार की महिकयत की भूमि

*503. श्री निरंजन वर्मा :

श्री सुन्दर सिंह भंडारी :

श्री प्रेम मनोहर :

श्री ना० क० शेजवलकर:

श्री लाल ग्राडवाणी :

क्या खाख तथा कृषि मन्त्री यह बताने की क्रपाकरेंगे कि:

- (क) क्या यह सच है कि नक्सली नेता श्री चारू मजुमदार के पास चम्पासारी क्षेत्र में अधिकतम सीमा से ग्रधिक भिम थी जिसे उसने अब अपने दो नजदीकी रिण्तेदारों के नाम हस्तान्तरित कर दिया है ;
- (ख) क्यायह भी सच है कि 1967 में सरकार ने श्री मजूमदार से 63 एकड़ भूमि ली थी जिसके एवज में उसे 30 हजार रुपये दिये जा रहे हैं ; ग्रांर
- (ग) ऐसे ग्रन्थ नक्सलवादी नेताग्रों के नाम क्या है जिनके पास निर्धारित अधिकतम सीमा से अधिक भूमि है अथवा जिन्होंने अपने भ्रपने रिण्नेदारों को भूमि हस्तान्तरित कर